## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Dated: 19 JAN 1994

APPLICATION NO(s) 997 of 1993.

MPPLICANTS: Smt. Indira Devi S. RESPONDENTS: Chairman & Managing Director Hindustan Aeronautics Ltd., B'lore & Ors.

TO.

1. Sri.B.S.Govinda Swamy, Advocate, No.2, Ist Cross, Ist Main, Maurya Mansions, Gandhinagar, Bangalore-9.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 21-12-1993.

DEPUTY REGISTRAR!

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## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH ORIGINAL APPLICATION NO.997/93 THIS THE 21ST DAY OF DECEMBER, 1993

SHRI A.N. VUJJANARADHYA ... Member (J)

- The Union of India, Secretary by the Ministry of Defence, New Delhi.
- The Chairman & Managing Director, Hindustan Aeronautics Ltd., Post Bag No. 1791, Bangalore 560 017.
  Respondents

## DRDER

## Shri A.N. Vujjanaradhya, Member (J):

Heard Shri B.S. Govindaswamy, learned counsel for the applicant. When it was brought to his notice that Hindustan Aeronatics Ltd. which is a Public Sector Undertaking to which the jurisdiction of this Tribunal does not extend to, the learned counsel for the applicant submitted that he may be permitted to withdraw the Application and proceed against the

spondents before the appropriate forum. Permission spught is granted. Accordingly, this application is disposed of.

MEMBER (J) 21/12/93

SECTION OFFICER (9) )
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